

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Raghuleela Infraventures Private Limited Date of Commencement of Liquidation: 17-03-2023; List of Stakeholders as on Date: 16-05-2023; Name of IP: Ms. Sujata Chattopadhyay; Process Number: 1; Last 5 digit of registration number: 10353

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	1	1695524	1	1695524				NA
2	Liquidation costs incurred till date	2	224130	2	224130				NA
3	Secured financial creditors	0	0						NA
4	Unsecured financial creditors	3	5276175032	3	5276175032				Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	101546971	1	101546971				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		7	5379641657	7	5379641657	0	0	0	